

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4386/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GAYA SINGH & ORS.

Respondent(s)

Date : 27-08-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Petitioner(s) Mr. Abhinav Kaushik, Adv.
Mr. Ankit Goel, AOR

For Respondent(s) Mr. Anil Kumar Gautam, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing the Death Certificate stands condoned.

Mr. Abhinav Kaushik, the learned counsel for the petitioner prays for, and is granted, two weeks' time to explain the discrepancy of the names in the Death Certificate, as pointed out by the Registry.

The Registry to verify and proceed further.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)